

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (S-W)
DWARKA COURTS**

CIRCULAR

All the Judicial Officers posted at District Courts Dwarka, dealing with criminal matters are directed to furnish the report latest by 02.01.2017 about the number of cases (with next date of hearing and stage), pending in their respective courts, wherein a vulnerable witness needs to be examined.




(Brijesh Sethi)
District & Sessions Judge(S-W)

No. 29909-29936/Child Witt./DWK/2016

Dated 24/12/16.

Copy forwarded for information and necessary action to:-

1. All the Judicial Officers (dealing with criminal matters) (S-W) District Courts, Dwarka.
2. Website committee, Tis Hazari, Delhi (through Nodal Officer, Dwarka Courts) with request to upload the same.
3. Guard File.



District & Sessions Judge(SW)